

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1711

ANSWERED ON:05.03.2015

DRINKING WATER AND SANITATION FACILITIES IN GIRLS SCHOOLS

Chandrappa Shri B.N.;Sreeramulu Shri B.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of guidelines laid down for construction of tube wells and sanitation facilities in the schools proposed to be set up for girls and fund sharing ratio between Union and State Governments;
- (b) whether certain problems have been reported from various quarters with regard to setting up of schools for girls due to non-availability of water;
- (c) if so, the details thereof and reaction of the Government thereto; and
- (d) whether the Government proposes to consider the pending cases for construction of tube wells in NCR for setting up of education institution for girls, if so, the details thereof?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) to (d) : Drinking Water and Sanitation are State subjects, including NCR, which inter-alia include provision of drinking water and sanitation facilities in schools proposed to be set up for girls. It has been decided that provision of drinking water in schools in rural areas which have been constructed prior to 2007 will be dealt under National Rural Drinking Water Programme (NRDWP) on a fund sharing basis of 50:50 between Centre and State. Those schools which are constructed during or after 2007 will be dealt by funds from programmes like Sarva Shiksha Abhiyan (SSA), however, the primary responsibility rests with the State Department dealing with education. The fund sharing pattern under SSA is understood to be 65:35 between Centre and State. However, the responsibility of Operation & Maintenance of rural water supply assets in the schools rests with the State Department/ Board dealing with rural water supply. As per the latest Guidelines of Swachh Bharat Mission (Gramin), construction of toilets for girls schools is the mandate of Ministry of Human Resource Development and will be dealt by the States through their State Education Departments. This Ministry has not received any information regarding any problem in setting up of schools for girls due to non-availability of water.